International Registration designating India
Trade Marks Journal No: 1937, 20/01/2020 Class 1

VINYTHAI PUBLIC COMPANY LIMITED
2, I-SAM Road, Tambol Map Ta Phut 21000 Amphur Muang Rayong, Rayong Province Thailand

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
IR DIVISION
Polyvinyl chloride resin, unprocessed; caustic soda for industrial purposes; inorganic chlorinate derivatives; organic chlorinate derivatives; polyvinyl chloride compounds, unprocessed.
Puranol

4380324  12/11/2019

[International Registration No. : 1503186]

Jiahua Chemicals Inc.
Donghua Village, Hebei Township, Shuncheng District, Fushun City Liaoning Province China

Proposed to be Used

IR DIVISION

Tensio-active agents; polyurethane; ethers; dye additives; triethanolamine; monoethanolamine; ethyl alcohol; glycol ether; flame retardant; esters.
ETERNAL NEW MATERIAL INDUSTRIAL CO., LTD
Room 425, Building C, Jiahui Global Plaza, No.548 Beiyuan Street, Tianqiao District, Jinan City 250000 Shandong Province China

Proposed to be Used
IR DIVISION
Filtering materials [chemical preparations]; filtering materials [mineral substances]; ceramic materials in particulate form, for use as filtering media; water-purifying chemicals; activated carbon; ceramic compositions for sintering [granules and powders]; chemical reagents, other than for medical or veterinary purposes; tensio-active agents; anti-incrustants; filtering preparations for the beverages industry.
GRANUPOTASSE

Priority claimed from 09/07/2019; Application No. : 01398864 ;Benelux
4391650    26/11/2019
[International Registration No. : 1505785]
TESSENDERLO GROUP N.V.
Troonstraat 130 B-1050 Brussel

Proposed to be Used
IR DIVISION
Agricultural chemicals, except fungicides, herbicides, insecticides and parasiticides; sulfates; fertilizers; fertilizing preparations.
4391799   20/11/2019
[International Registration No. : 1506325]
ETERNAL NEW MATERIAL INDUSTRIAL CO., LTD
Room 425, Building C, Jiahui Global Plaza, No.548 Beiyuan Street, Tianqiao District, Jinan City 250000 Shandong Province China

Proposed to be Used
IR DIVISION
Filtering materials [chemical preparations]; filtering materials [mineral substances]; ceramic materials in particulate form, for use as filtering media; water-purifying chemicals; activated carbon; ceramic compositions for sintering [granules and powders]; chemical reagents, other than for medical or veterinary purposes; tensio-active agents; anti-incrustants; filtering preparations for the beverages industry.
Trade Marks Journal No: 1937, 20/01/2020  Class 1

4392594  22/11/2019

[International Registration No. : 1506230]

JIANGSU RUIJIA CHEMISTRY CO., LTD
Fenshui Village, Zhoutie Town, Yixing City, 214000 Jiangsu Province China

Proposed to be Used

IR DIVISION

Cellulose acetate fibre modifier; Isopropyl acetate; n-Propyl acetate; isopentyl acetate; n-Pentyl acetate; Isooctyl acetate; 2-Ethoxyethyl acetate; Cypionic acid; nucleoside phosphoramidite; Triacetin; Isobutyl Acetate.
TUBIJET

Priority claimed from 13/05/2019; Application No. : 018063930 ;European Union
4399040   12/11/2019
[International Registration No. : 1507669]

CHT Germany GmbH
Bismarckstr. 102 72072 Tübingen Germany

Proposed to be Used
IR DIVISION

Chemical auxiliaries and products for the textile industry; textile auxiliary agents, namely additives for printing textiles; chemical auxiliaries for inkjet printing preparation; primers (chemicals) for pre-treating textiles for the application of pigment inks; solvents for digital textile printing (industrial chemicals); chemicals used in industry, namely pre and after-treatment agents for improving the fastness of pigment inks in digital pigment printing; silicone emulsions; wetting preparations for use in the textile industry.
Priority claimed from 28/06/2019; Application No. : 737365 ; Switzerland
4399099  21/10/2019

[International Registration No. : 1507236]
Sika Technology AG
Zugerstrasse 50 CH-6340 Baar Switzerland

**Proposed to be Used**
**IR DIVISION**

Curing agents for polyurethanes based on aldimine and for use in the formulation of coating products.
EQUISCALP

Priority claimed from 18/06/2019; Application No.: 738664; Switzerland
4399146 14/11/2019
[International Registration No.: 1506497]
Clariant AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland
Proposed to be Used
IR DIVISION
Active chemical ingredients and chemical products used in industry; active botanical ingredients and plant extracts for use in industry.
ULMARRIER

Priority claimed from 08/08/2019; Application No. : 739211 ; Switzerland
4400157  26/11/2019
[International Registration No. : 1507131]
Clariant AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland
Proposed to be Used
IR DIVISION
Active chemical ingredients and chemical products used in industry; active botanical ingredients and plant extracts for use in industry.
RELCABOND

Priority claimed from 31/10/2019; Application No. : 01405073 ; Benelux 4402764  11/11/2019

[International Registration No. : 1507041]

Stahl International B.V.
Sluisweg 10 NL-5145 PE Waalwijk Netherlands

Proposed to be Used

IR DIVISION

Chemical products and preparations for industrial use; resinous adhesives and adhesive primers for industrial purposes for bonding to elastomers, plastics, metals, wood, textiles, glass, ceramics, concrete, rigid or flexible surfaces; adhesive primers for bonding to elastomers, plastics, metals, wood, textiles, glass, ceramics, concrete, rigid or flexible surfaces.
AXALTA

Proposed to be Used

IR DIVISION

Paints; colorants; pigments; enamels for painting; coatings in the nature of sealers, varnishes, lacquers, paints, protectants, priming powders, and primers.
4399145   15/11/2019
[International Registration No. : 1506501]
ITK TEKSTIL KIMYA LIMITED SIRKETI
MAHMUT YESARI CAD. NO.15, KOSUYOLU, KADIKOY TR-34718 ISTANBUL Turkey
Proposed to be Used
IR DIVISION
Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.
Trade Marks Journal No: 1937 , 20/01/2020          Class 2

4401606   15/11/2019
[International Registration No. : 1507521]
ITK TEKSTIL KIMYA LIMITED SIRKETI
MAHMUT YESARI CAD. NO.15, KOSUYOLU, KADIKOY TR-34718 ISTANBUL Turkey
Proposed to be Used
IR DIVISION
Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for
printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing
and art.
Priority claimed from 25/07/2013; Application No.: TO2013C002321; Italy
2674644 07/08/2013
[International Registration No.: 1178666]
INTERBASIC HOLDING S.R.L.
Strada Settecamini, 116 I-63811 Sant’Elpidio a Mare (Fermo) IT

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Perfumes.
Trade Marks Journal No: 1937 , 20/01/2020 Class 3

Dr. Jart+ Water Fuse

4368471 14/11/2019
[International Registration No. : 1281760]

HAVE&BE CO., LTD.
6F 4-5, Nonhyeon-ro 72-gil, Gangnam-gu Seoul KR

Proposed to be Used

IR DIVISION

Cake flavorings (essential oils); bleaching preparations; lipsticks; make-up and cosmetics; cosmetic preparations for baths; cosmetic preparations for skin care; eyeliner; balms other than for medical purposes; deodorants for personal use; perfumes; hair gel; cosmetics; lavender oil; false eyelashes; cleaning preparations; shampoos; cosmetic soaps; dentifrices; shampoos for pets; nail polish.
MONTIBELLO DECODE

4368474  20/11/2019
[International Registration No. : 1323069]
COSMÉTICA COSBAR S.L.
Vall d'Aran, 15 E-08820 El Prat de Llobregat (Barcelona) Spain

Proposed to be Used
IR DIVISION
Hair treatments and preparations; shampoos; gels, foams, balms and products in aerosol form for hair care and styling; hair sprays; hair dyes and bleaching products; hair waving preparations and permanent hair waving preparations; hair cosmetics.
Dr. Jart+ Water Drop

4368493   14/11/2019
[International Registration No. : 1380340]
HAVE&BE CO., LTD.
6F 4-5, 13, Nonhyeon-ro 72-gil, Gangnam-gu Seoul KR

Proposed to be Used
IR DIVISION

Cake flavorings (essential oils); cosmetics; cosmetic preparations for skin care; make-up and cosmetics; cosmetic preparations for baths; balms other than for medical purposes; hair gel; perfumes; lavender oil; false eyelashes; eyeliner; cleaning preparations; shampoos; dentifrices; nail polish; lipsticks; shampoos for pets (non-medicated); deodorants for personal use; cosmetic soaps; bleaching preparations [decolorants] for cosmetic purposes.
Trade Marks Journal No: 1937, 20/01/2020 Class 3

4377409 27/11/2019
[International Registration No.: 1489478]

SEPHORA
41 rue Ybry F-92200 Neuilly-sur-Seine France

Proposed to be Used
IR DIVISION

Cosmetic products; toiletries; cosmetic products for skin care; perfumes; perfumery products; false eyelashes; make-up removing products; decorative transfers for cosmetic use; adhesives for cosmetic use; adhesives for affixing false hair; adhesive tape (adhesive material) for creating a double eyelid; beauty masks; skin-whitening creams (cosmetics); eyebrow cosmetics; mascara for eyelashes; blusher; eye shadows; lipstick; nail care products; nail polish; nail-polish removing products; cleaning preparation for personal use; exfoliating preparations; grinding products; mouth washes not for medical use; incense; cosmetic products for animals; potpourris (fragrances).
**Dr. HEDISON**

Priority claimed from 09/07/2019; Application No.: 4020190106456; Republic of Korea

4377535 06/11/2019

[International Registration No.: 1502939]

CHOI JAE GUN
209-401, Il-sin Apt, 38-17, Yongho-dong, Nam-gu Busan Republic of Korea

**Proposed to be Used**

**IR DIVISION**

Exfoliant cosmetics; gels and oils for tanning (cosmetics); eye make-up; massage oils and lotions; pores tightening mask packs used as cosmetics; cosmetic preparations for the hair and scalp; cosmetic preparations for body care; sun block cosmetics; tanning oils [cosmetics]; cosmetics for spa; phytocosmetic preparations; cosmetics for children; cosmetic preparations for dry skin during pregnancy; lip stains [cosmetics]; lip skin protecting materials (cosmetics); cosmetic preparations for slimming purposes; make-up for compacts; cosmetic preparations for skin renewal; cleaning pads impregnated with cosmetics; make-up.
Pittoresco

Priority claimed from 09/07/2019; Application No. : 4020190106466 ;Republic of Korea
4378665 06/11/2019
[International Registration No. : 1502910]

CHOI JAE GUN
209-401, Il-sin Apt, 38-17, Yongho-dong, Nam-gu Busan Republic of Korea

Proposed to be Used

IR DIVISION

Exfoliant cosmetics; gels and oils for tanning (cosmetics); eye make-up; massage oils and lotions; pores tightening mask packs used as cosmetics; cosmetic preparations for the hair and scalp; cosmetic preparations for body care; sun block cosmetics; tanning oils [cosmetics]; cosmetics for spa; phytocosmetic preparations; cosmetics for children; cosmetic preparations for dry skin during pregnancy; lip stains [cosmetics]; lip skin protecting materials (cosmetics); cosmetic preparations for slimming purposes; make-up for compacts; cosmetic preparations for skin renewal; cleaning pads impregnated with cosmetics; make-up.
MAYBELLINE THE FALSIES LASH LIFT

Priority claimed from 18/07/2019; Application No. : 018096944 ;European Union
4383662   15/11/2019
[International Registration No. : 1504006]
L’OREAL
14, rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Mascara.
HAVE&BE CO., LTD.
6F 4-5, 13, Nonhyeon-ro 72-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; nail polish; bleaching preparations for cosmetic purposes; hair gel; shampoos; dentifrices; make-up; perfume; eye liner; cosmetic preparations for skin care; cosmetic soaps; cosmetic preparations for baths; lavender oil; false eyelashes; deodorant for personal use; lipsticks; mask pack for cosmetic purposes; solid powder for compacts [cosmetics]; tissues impregnated with cosmetic lotions; beauty masks; beauty balm creams; serums (cosmetics).
4386141  14/11/2019
[International Registration No. : 1504593]
HAVE&BE CO., LTD.
6F 4-5, Nonhyeon-ro 72-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; nail polish; bleaching preparations for cosmetic purposes; hair gel; shampoos; dentifrices; make-up; perfume; eyeliners; cosmetic preparations for skin care; cosmetic soaps; cosmetic preparations for baths; deodorant for personal use; lipsticks; non-medicated pet shampoo; mask pack for cosmetic purposes; solid powder for compacts [cosmetics]; tissues impregnated with cosmetic lotions; beauty masks; beauty balm creams; lavender oil for cosmetic use; serums (cosmetics).
LANEIGE RADIAN-C CREAM

Priority claimed from 14/11/2019; Application No. : 4020190176036 ;Republic of Korea
4386156    20/11/2019
[International Registration No. : 1504610]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; non-medicated skin creams; cosmetic preparations for skin care.
Dr. Jart+ Cera

4386157  14/11/2019

[International Registration No. : 1504612]

HAVE&BE CO., LTD.
6F 4-5, 13, Nonhyeon-ro 72-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetics; cake flavorings [essential oils]; nail polish; bleaching preparations for cosmetic purposes; hair gel; cleaning preparations; shampoos; dentifrices; make-up; perfume; eye liner; cosmetic preparations for skin care; cosmetic soaps; cosmetic preparations for baths; lavender oil; false eyelashes; deodorant for personal use; lipsticks; non-medicated pet shampoo; mask pack for cosmetic purposes; solid powder for compacts [cosmetics]; tissues impregnated with cosmetic lotions; beauty masks; beauty balm creams.
AVON ANEW PROTINOL

Priority claimed from 08/10/2019; Application No. : UK00003434690; United Kingdom
4386393 21/11/2019
[International Registration No. : 1504762]

Avon Products, Inc.
1 Avon Place Suffern NY 10901 United States of America

Proposed to be Used

IR DIVISION

Toiletries; skin care preparations; body and beauty care preparations; powders, cleansers, creams and lotions; cosmetic suntan preparations; soaps; shower and bath preparations; beauty masks; talcum powder; nail polish; nail polish remover; false nails; adhesives for cosmetic purposes; cosmetics; eye cream; eye gels; eye lotions; eye make-up remover; eye shadow; eye liner; mascara; lipstick; lip liner; lip-gloss; make-up foundation; blusher; tissues impregnated with cosmetic lotions; cotton sticks for cosmetic purposes; cotton wool for cosmetic purposes; preparations for cleaning, moisturising, colouring and styling the hair; preparations for cleaning the teeth; shaving and aftershave preparations; perfumes; fragrances; toilet waters; cologne; deodorants for human beings; anti-perspirants for personal use (toiletries); essential oils (cosmetic).
HAVE&BE CO., LTD.
6F 4-5, 13, Nonhyeon-ro 72-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Liquid rouge; nail varnish for cosmetic purposes; hair mascara; hair pomades; hair creams for cosmetic purposes; badian essence; sun-tanning preparations (not for medical purposes); skin creams (not for medical purposes); shower gels; bath gels; sunscreen lotions for cosmetic use; sun tan lotion; sun-tanning creams; skin lotions; cosmetic creams for skin care; cosmetic preparations for skin care; skin creams; after-shave lotions; ethereal essences; toilet water; cosmetic sun-protecting preparations; cleansing milk; permanent wave preparations; foundation creams; facial cleansing milk; hair styling gels; hair styling spray; bath oils for hair care; cosmetic bath oils; cosmetic white face powder; cosmetic liquid foundations; sunscreen creams for cosmetic use; cosmetic pencils; cosmetic face creams; make-up removing milks; cosmetic kits; cosmetic hair dressing preparations.
Proposed to be Used

IR DIVISION

Non-medicated soaps, cosmetic soaps, deodorant soap; skin care preparations, namely, body balm; lip balm, beauty balm creams, skin conditioning creams for cosmetic purposes, massage creams, cosmetic creams, body cream; massage gels, other than for medical purposes; bath oils; deodorants for body care, lip gloss, beauty masks, lotions for cosmetic purposes, face oils, cosmetic preparations for skin care, hair lotions, body lotion, hand lotions, non-medicated hair treatment preparation for cosmetic purposes, oils for hair conditioning, pomades for cosmetic purposes; non-medicated beard care preparations, namely, oils; shampoos, and essential oils.
EXTENDED PLAY

Priority claimed from 07/11/2019; Application No. : 88683215 ;United States of America
4391000  15/11/2019
[International Registration No. : 1505365]
Make-Up Art Cosmetics Inc.
767 Fifth Avenue New York NY 10153 United States of America

Proposed to be Used
IR DIVISION
Cosmetics.
Priority claimed from 23/05/2019; Application No. : 4553961 ;France
4391104  07/11/2019
[International Registration No. : 1505210]
INTERPARFUMS SUISSE
C/o Tax Alliance SA, Boulevard de Pérolles 21 CH-1700 Fribourg Switzerland
Proposed to be Used
IR DIVISION
Perfumes; eau de Cologne; eau de toilette.
Priority claimed from 22/10/2019; Application No. : 88663424 ;United States of America
4392538   15/11/2019
[International Registration No. : 1505883]
Colgate-Palmolive Company
300 Park Avenue New York NY 10022 United States of America

Proposed to be Used
IR DIVISION
Dentifrices; toothpaste; tooth gel.
Priority claimed from 06/08/2019; Application No. : 40173746 ;China
4392748    25/11/2019
[International Registration No. : 1505313]
HuZhou Younimi Cosmetics Co., Ltd.
Room 220-1, Building 1, No. 55, Xiaoyangshan Road, Daixi Town, Wuxing District, Huzhou Zhejiang China

Proposed to be Used
IR DIVISION
Cosmetics; sunscreen preparations; lipsticks; skin whitening creams; non-medicated skin serums; pressed face powder; beauty masks; eye make-up; perfume oils for the manufacture of cosmetic preparations; rouges.
MARC WEISS

4392882  14/11/2019  
[International Registration No.: 1505460]

Axel Weiss
760 NE Boca Colony Drive Boca Raton FL 33487 United States of America

Proposed to be Used
IR DIVISION
Colognes, perfumes and cosmetics; hair care preparations; hair styling preparations; hair color; hair bleaches and peroxides; antiperspirants and deodorants for personal use; cosmetic preparations for skin care; nail polish; nail polish remover; make-up; after-shave.
Priority claimed from 14/11/2019; Application No. : 4020190176035 ;Republic of Korea
4392953  20/11/2019
[International Registration No. : 1505396]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Essential oils for cosmetic purposes; non-medicated toiletry preparations; make-up; cosmetic preparations for baths; cosmetic preparations for skin care; make-up foundations; sunscreen preparations; compacts containing make-up; skin cleansers; non-medicated skin creams; perfumes; hair gel; lipsticks; cosmetics; lavender oil; cotton wool for cosmetic purposes; shampoos; cosmetic soaps; dentifrices.
Priority claimed from 23/04/2019; Application No. : 4545659 ;France
4400174  22/10/2019
[International Registration No. : 1506691]
COMPTOIR NOUVEAU DE LA PARFUMERIE
23 rue Boissy d'Anglas F-75008 PARIS France

Proposed to be Used

IR DIVISION
Perfumes, perfumery products, toilet water, perfume water, eau de Cologne, cosmetics, oils for cosmetic purposes, cosmetic lotions for hair and the body, tissues impregnated with cosmetic lotions, deodorants for personal use, soaps for personal use, shower gels, bath gels, shampoos, cosmetic creams for the body, cosmetic masks, make-up preparations, make-up removing preparations, skin cleansers, nail and hand care preparations, sunscreen preparations, cosmetic tanning preparations, shaving products, shaving creams, after-shave lotions, after-shave balms.
MÉTÉORE

Priority claimed from 25/06/2019; Application No. : 4562651 ;France
4400204  04/10/2019
[International Registration No. : 1507396]
LOUIS VUITTON MALLETER
2 rue du Pont-Neuf F-75001 PARIS France

Proposed to be Used
IR DIVISION
Deodorants for personal use; dentifrices; shampoos; hair conditioners (hair care preparations); hair lotions; hair care
cosmetics; shower gels; bath gels; soaps; perfumed soaps; perfumed bath salts; bubble bath preparations for cosmetic
use; make-up products; perfumed body creams, lotions and milks; make-up removing milk for toiletry use; cosmetic
creams; eau de Cologne; eau de parfum; eau de toilette; perfumes in solid form; perfumery; perfumes; preparations for
perfuming air, namely perfumed sprays for indoor use; bases for flower perfumes; sachets for perfuming linen; shaving
preparations; oils for cosmetic use; perfume oils; perfumed oils; bath oils.
LIFE MIRACLE

Priority claimed from 07/08/2019; Application No. : 4574049 ;France
4400218  13/11/2019
[International Registration No. : 1507419]

L’OREAL
14 rue Royale F-75008 PARIS France

Proposed to be Used
IR DIVISION

Cosmetic products with the exception of hair and scalp products; make-up products.
SOAK SUNDAY

Priority claimed from 12/04/2019; Application No. : 018051048 ;European Union
4401620  11/10/2019
[International Registration No. : 1507620]

Amelia Knight Limited
The Pavilions, Mobberley Road, Knutsford Business Park Knutsford WA16 8ZR United Kingdom

Proposed to be Used

IR DIVISION

Cosmetics and cosmetic preparations; cosmetic box sets; eye, eyebrow, hair and face cosmetics; decorative and colour cosmetics; beauty care cosmetics; make-up; make-up foundation, primers and removers; nailcare preparations; nail polish and varnish; nail tips; skincare preparations; face care preparations; soaps; perfumery, essential oils, hair lotions; hair care preparations; bath preparations; body cleaning and beauty care preparations; body washes, lotions and shampoos.
TIFFY & TALLULAH
Priority claimed from 12/04/2019; Application No. : 018051046 ;European Union
4401621  11/10/2019
[International Registration No. : 1507641]
Amelia Knight Limited
The Pavilions, Mobberley Road, Knutsford Business Park Knutsford WA16 8ZR United Kingdom
Proposed to be Used
IR DIVISION
Cosmetics and cosmetic preparations; cosmetic box sets; eye, eyebrow, hair and face cosmetics; decorative and colour cosmetics; beauty care cosmetics; make-up; make-up foundation, primers and removers; nailcare preparations; nail polish and varnish; nail tips; skincare preparations; face care preparations; soaps; perfumery, essential oils, hair lotions; hair care preparations; bath preparations; body cleaning and beauty care preparations; body washes, lotions and shampoos.
QT4

Priority claimed from 04/11/2019; Application No.: 018146527; European Union 4383761 13/11/2019
[International Registration No.: 1504218]

Alexander Duckham & Co., Limited
69/70 Batley Business Park, Technology Drive Batley WF17 6ER United Kingdom

Proposed to be Used

IR DIVISION
Industrial oils and greases; lubricating oils and lubricating greases; lubricants; non-chemical additives for transmission oils; mould releasing oils; fuels including motor fuels and motor spirit; crude oil; diesel oil; diesel fuel; fuels and illuminants.
SANOFI
54 rue La Boétie F-75008 Paris France

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION
Pharmaceutical products.
Priority claimed from 09/03/2016; Application No. : 4255357 ;France
3433981  22/08/2016
[International Registration No. : 1319259]
LESAFFRE ET COMPAGNIE
41 rue Étienne Marcel F-75001 PARIS France
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

**Proposed to be Used**

**IR DIVISION**

Nutritional supplements; food supplements; nutritional supplements; food supplements made with probiotics and/or enriched with minerals; cultures of microorganisms for medical or veterinary use; enzymes and enzyme preparations for medical, veterinary or food use; bacteria and bacterial preparations for medical or veterinary use; bark yeast, yeast and yeast extracts for medical or veterinary use; trace element preparations; plant extract preparations for medicinal use; probiotic preparations or other nutrients for human consumption; probiotic compositions for human consumption; cultures of micro-organisms (lactic bacteria and/or ferments) having a probiotic effect on the human body, for medical purposes; food and/or food integrators of animal origin consisting of microorganism cultures (lactic bacteria and/or ferments) having a probiotic effect on the human body; food and/or food integrators of plant origin consisting of microorganism cultures (lactic bacteria and/or ferments) having a probiotic effect on the human body.
4369139  05/11/2019
[International Registration No. : 1501195]
QINGDAO KINGDOM AGRITECH CO., LTD.
DAGUHE INDUSTRIAL PARK, JIAOZHOU CITY, QINGDAO CITY SHANDONG PROVINCE China
Proposed to be Used
IR DIVISION
Germicides; depuratives; preparations for destroying noxious animals; pesticides; biocides; herbicides; fungicides for agricultural purposes; mothproofing preparations; medicines for veterinary purposes.
LYPTIMZIA

Priority claimed from 13/05/2019; Application No. : 88427149 ;United States of America
4369313  07/11/2019

[International Registration No. : 1501943]

The Medicines Company
8 Sylvan Way Parsippany NJ 07054 United States of America

Proposed to be Used
IR DIVISION

Cardiovascular pharmaceuticals; pharmaceutical preparations for the treatment of hypercholesterolemia.
CannGran

Priority claimed from 10/05/2019; Application No. : 018063063 ;European Union
4377382  01/11/2019
[International Registration No. : 1502441]

Glatt GmbH
Werner-Glatt-Str. 1 79589 Binzen Germany

Proposed to be Used
IR DIVISION
Pharmaceuticals; medical preparations and articles; veterinary preparations and dietary supplements; pharmaceuticals and natural remedies; foodstuffs and dietetic substances for medical or veterinary purposes; dietary supplements for humans; plasters, materials for dressings; dressings, medical.
4379999 05/11/2019
[International Registration No. : 1502605]
QINGDAO KINGDOM AGRITECH CO., LTD.
DAGUHE INDUSTRIAL PARK, JIAOZHOU CITY, QINGDAO CITY SHANDONG PROVINCE China

Proposed to be Used

IR DIVISION

Preparations for destroying dry rot fungus; pesticides; biocides; larvae exterminating preparations; insect repellents; herbicides; soil-sterilising preparations; fungicides for agricultural purposes.
RYAMRA

Priority claimed from 08/05/2019; Application No. : 730813 ; Switzerland
4383655  06/11/2019
[International Registration No. : 1503993]
Idorsia Pharmaceuticals Ltd
Hegenheimermattweg 91 CH-4123 Allschwil Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for human beings.
Priority claimed from 08/05/2019; Application No. : 730824 ;Switzerland
4383659    05/11/2019
[International Registration No. : 1503994]
Idorsia Pharmaceuticals Ltd.
Hegenheimermattweg 91 CH-4123 Allschwil Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for human beings.
MILPROSA

4383792   14/11/2019
[International Registration No. : 1504301]
Ferring B.V.
Polarisavenue 144 NL-2132 JX Hoofddorp Netherlands
Proposed to be Used
IR DIVISION
Prescription pharmaceuticals used to treat infertility, hormonal preparations.
Priority claimed from 04/06/2019; Application No. : 018076352 ;European Union
4385345  22/11/2019
[International Registration No.: 1504547]
VENIPHARM
4 Bureaux de la Colline F-92213 SAINT CLOUD France
Proposed to be Used
IR DIVISION
Pharmaceutical products and preparations; medicines for human medicine.
Priority claimed from 30/05/2019; Application No. : 40-2019-0083872 ;Republic of Korea
4391095   26/11/2019
[International Registration No. : 1505183]

Green Cross Corporation
107, Ihyeon-ro 30beon-gil, Giheung-gu, Yongin-si Gyeonggi-do 16924 Republic of Korea

Proposed to be Used
IR DIVISION

Pharmaceuticals; drugs for medical purposes; medicines for human purposes; human vaccine preparations.
Priority claimed from 31/05/2019; Application No. : 018074255 ;European Union
4392660  14/11/2019
[International Registration No. : 1506082]
LACTICARE
La Garenne F-85420 MAILLEZAIS France
Proposed to be Used
IR DIVISION
Food for babies; beverages for babies; baby milk; dairy products for babies; powdered milk for babies; lacteal flour for babies; malted milk beverages for medical use; milkshakes as meal replacements for medical use; lactose for pharmaceutical use; protein supplements for milk; powdered formula containing vegetable proteins for infant feeding; biscuits for babies; ladyfingers (cakes) for babies; compotes for babies; food preparations for babies; cereals for babies.
Priority claimed from 06/05/2019; Application No.: 018061404; European Union
4392671   05/11/2019
[International Registration No.: 1505650]
Oncoproteptides AB
Västra Trädgårdsgatan 15 SE-111 53 STOCKHOLM Sweden
Proposed to be Used
IR DIVISION
Pharmaceutical, medicinal and veterinary preparations; pharmaceutical, medicinal and veterinary preparations for the treatment of cancer, neoplastic diseases and multiple myeloma.
GAZYVA

4400184  25/10/2019
[International Registration No. : 1506700]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology and immunology.
BARYCELA

Priority claimed from 30/05/2019; Application No. : 40-2019-0083871 ;Republic of Korea
4401514  26/11/2019
[International Registration No. : 1506465]
Green Cross Corporation
107, Ihyeon-ro 30beon-gil, Giheung-gu, Yongin-si Gyeonggi-do 16924 Republic of Korea

Proposed to be Used
IR DIVISION
Pharmaceuticals; drugs for medical purposes; medicines for human purposes; human vaccine preparations.
4380190    12/11/2019
[International Registration No.: 1502385]
Hebei Kewei Metalware Group Co., Ltd.
North DongGuang Village, Jinzhou City, Shijiazhuang City Hebei Province China
Proposed to be Used
IR DIVISION
Steel wire; thread of metal for tying-up purposes; wire rope; welded wire mesh; bindings of metal; iron wire; binding thread of metal for agricultural purposes; wire cloth; wire of common metal; sheaf binders of metal.
4380336  12/11/2019
[International Registration No.: 1503188]
Qingdao Weigu Marine Valve Manufacturing Co., LTD
No.1 Xinglong Road, Lingshan Town, Jimo City, Qingdao Shandong Province China

Proposed to be Used
To be associated with:
4327725

IR DIVISION
Metal eduction tube; water-pipe valves of metal; metal conduit; drain traps [valves] of metal; elbows of metal for pipes; pipe muffs of metal; metal manifold; valves of metal, other than parts of machines; tubbing of metal; metal pipe clamp.
4377387  12/11/2019
[International Registration No. : 1502354]
Yongxiu Valve Co., Ltd.
High and New Tech Area, Luncang, Nanan City, Quanzhou City 362000 Fujian Province China
Proposed to be Used
IR DIVISION
Air suction machines; pneumatic cylinders [parts of machines].
4379151  13/11/2019

[International Registration No. : 1503033]

Shandong Hengmei-Better Ennovation Equipment Co., Ltd
Taohuashan Park, Xuhui Town, Zhanguiqiu City Shandong Province China

Proposed to be Used

IR DIVISION

Shredders [machines] for industrial use; chopping machine; roller conveyors; garbage disposals; waste compacting machines; disintegrators; dust removing installations for cleaning purposes; mixing machines; timber bits making machine.
4391145  26/11/2019
[International Registration No.: 1505965]
Taizhou Leading Machinery Industry CO., LTD.
Room 1332, Building B, Junyue Mansion, Taizhou 318000 Zhejiang China

Proposed to be Used

IR DIVISION

Pumps (machines); agricultural machines; compressed air machines; aerating pumps for aquaria; mine drainage pumps; pulp pumps; oil-well pumps for petroleum industry; centrifugal pumps.
Priority claimed from 09/08/2019; Application No. : 40262484 ;China
4391724  19/11/2019
[International Registration No. : 1505322]
Nanjing Jinfeng Technology Co., Ltd.
20, Floor 12, Block 01, Xincheng Technology Building, No.69 Olympic Avenue, Jianye District, Nanjing Jiangsu China

Proposed to be Used

IR DIVISION
Kitchen machines, electric; machines and apparatus for carpet shampooing, electric; central vacuum cleaning installations; cleaning appliances utilizing steam; dust exhausting installations for cleaning purposes; dust removing installations for cleaning purposes; high pressure washers; parquet wax-polishers, electric; vacuum cleaner attachments for disseminating perfumes and disinfectants; vacuum cleaner hoses; vacuum cleaners; machines and apparatus for wax-polishing, electric; vacuum cleaner bags; brushes for vacuum cleaners; suction nozzles for vacuum cleaners; steam mops.
ZONQ

4392551   22/11/2019
[International Registration No.: 1505633]

ZONQ MOTOR CO., LTD.
North of Shouxian Road, West of Yingbin Avenue, Lu’an Economic and Technological Development Zone, 510623 Anhui Province China

Proposed to be Used

IR DIVISION

Motors, electric, other than for land vehicles; dynamos; stators [parts of machines]; motors, other than for land vehicles; generators of electricity; centrifugal pumps; starters for motors and engines; pumps [parts of machines, engines or motors]; compressors [machines]; bearings [parts of machines].
4392961  26/11/2019
[International Registration No. : 1505185]
Yantai Tiancheng Machinery Co., Ltd.
NO.1 Liuzihe Road, Economic & Technological Development Area, Yantai City Shandong Province China

Proposed to be Used

IR DIVISION
Bearings [parts of machines]; anti-friction pads for machines; transmissions for machines; reeling apparatus, mechanical; gears for machines; ball rings for bearings.
Priority claimed from 11/09/2019; Application No. : 2019-120275 ; Japan
4399067  26/09/2019

[International Registration No. : 1507206]

TOSHIBA CARRIER CORPORATION
72-34, Horikawa-cho, Saiwai-ku, Kawasaki-shi Kanagawa 212-8585 Japan

Proposed to be Used

IR DIVISION

Compressors for machines; compressors for freezing machines and apparatus; compressors for air conditioning apparatus.
X-STEAM-INATOR

4400207  29/11/2019
[International Registration No. : 1507399]
X-Steam-Inator Agriculture Products Ltd.
PO Box 298 Chaplin SK S0H0V0 Canada

Proposed to be Used

IR DIVISION

Agricultural implements and agricultural field equipment, and accessories and replacement parts therefore.
2696508   29/10/2013
[International Registration No. : 1188747]
GRANDVISION GROUP HOLDING B.V.
Evert van de Beekstraat 1, Ruimtenr. 80, Tower C, 6th Floor NL-1118 CL SCHIPHOL NL

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Contact lenses; containers and cases for contact lenses; spectacles; spectacle frames; spectacle glasses; spectacle lenses; spectacle cases; containers for spectacles; spectacle chains; sports glasses; sunglasses.
2696894  29/10/2013
[International Registration No. : 1188741]
GRANDVISION GROUP HOLDING B.V.
Evert van de Beekstraat 1, Ruimtenr. 80, Tower C, 6th Floor NL-1118 CL SCHIPHOL NL

Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Contact lenses; containers and cases for contact lenses; spectacles; spectacle frames; spectacle glasses; spectacle lenses; spectacle cases; containers for spectacles; spectacle chains; sports glasses; sunglasses.
ISWITCH

2697112  29/10/2013
[International Registration No. : 1188748]
GRANDVISION GROUP HOLDING B.V.
Evert van de Beekstraat 1, Ruimtenr. 80, Tower C, 6th Floor NL-1118 CL SCHIPHOL NL
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Contact lenses; containers and cases for contact lenses; spectacles; spectacle frames; spectacle glasses; spectacle lenses; spectacle cases; containers for spectacles; spectacle chains; sports glasses; sunglasses.
The one

2697116  29/10/2013
[International Registration No. : 1188746]
GRANDVISION GROUP HOLDING B.V.
Evert van de Beekstraat 1, Ruimtenr. 80, Tower C, 6th Floor NL-1118 CL SCHIPHOL NL

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Spectacles; spectacle frames; spectacle lenses; lenses for spectacles; spectacle cases; containers for spectacles; chains for spectacles; goggles for sports; sunglasses
MIKI NINN

2697352  29/10/2013  
[International Registration No. : 1187830]  
GrandVision Group Holding B.V.  
Evert van de Beekstraat 1, Ruimtenr. 80, Tower C, 6th Floor NL-1118 CL SCHIPHOL NL  
Address for service in India/Attorney address:  
REMFRY & SAGAR  
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA  
Proposed to be Used  
IR DIVISION  
Contact lenses; containers and cases for contact lenses; spectacles; spectacle frames; spectacle glasses; spectacle lenses; spectacle cases; containers for spectacles; spectacle chains; sports glasses; sunglasses.
Priority claimed from 30/10/2015; Application No. : 86805021 ;United States of America
3365662   26/04/2016
[International Registration No. : 1302630]
Yeti Coolers, LLC
7601 Southwest Parkway Austin TX 78735 US
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
IR DIVISION
Digital media, namely, pre-recorded video cassettes, digital video discs, digital versatile discs, downloadable audio and
video recordings, DVDs, and high definition digital discs featuring hunting, adventure, nature, outdoors, sports, camping,
hiking, and fishing; downloadable videos in the fields of hunting, adventure, nature, outdoors, sports, camping, hiking, and
fishing; videos featuring hunting, adventure, nature, outdoors, sports, camping, hiking, and fishing, downloadable;
downloadable hunting, adventure, nature, outdoors, sports, camping, hiking, and fishing themed photographs and videos.
ESSITRACK

Priority claimed from 11/07/2016; Application No. : 4286644 ;France
3533319   20/10/2016
[International Registration No. : 1332339]

ESSILOR INTERNATIONAL
147 rue de Paris F-94220 Charenton-le-Pont FR

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Software, computer programs and applications, in particular those downloadable on mobile devices such as smartphones and electronic tablets; software, computer programs and applications, in particular for use by eye care professionals, for placing and tracking orders for products and services relating to ophthalmic optics, including spectacle lenses and ophthalmic lenses; optical apparatus and instruments; spectacles (optics); ophthalmic lenses; spectacle lenses; contact lenses; cases for spectacle lenses; cases for ophthalmic lenses; spectacle cases; cords and chains for spectacles.
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen 518129 Guangdong China

Proposed to be Used

IR DIVISION

Computer programmes [programs], recorded; computer software, recorded; computer programs [downloadable software];
computer software applications, downloadable; tablet computers; humanoid robots with artificial intelligence;
downloadable mobile applications; face recognition device; mobile telephones; smartphones; couplers [data processing
equipment]; computer software for wireless content delivery; network communication equipment.
LIVOPE

4364478  01/11/2019

[International Registration No. : 1500809]

WENZHOU LIWANG INTELLIGENT TECHNOLOGY CO.,LTD
Room 601-6, Huameng Business Square, No.2, Chezhan Road, Wenzhou 325000 Zhejiang China

Proposed to be Used

IR DIVISION

Switches, electric; electric sockets; integrated circuit cards [smart cards]; integrated circuits; relays, electric; electric plugs; electrical adapters; connectors [electricity]; theft prevention installations, electric; humanoid robots with artificial intelligence.
4369156  07/11/2019
[International Registration No. : 1501218]
Liang Zhizhen
Room 608, Hejing Building, Feima Garden, No.7, Xinpeng North Road, Enping City Guangdong Province China
Proposed to be Used
IR DIVISION
Speaking tubes; telephone transmitters; megaphones; horns for loudspeakers; microphones; sound transmitting apparatus; headphones.
ZOMBIES RACING

4378609  13/11/2019
[International Registration No. : 1503061]
Yiwu Malushen Trading Co., Ltd.
3F, No.3, Bldg 42, YongSheng Residential QR, Dongzhou Community, Jiangdong Street, Yiwu 322099 Zhejiang China

Proposed to be Used

IR DIVISION
Clothing for protection against accidents, irradiation and fire; asbestos gloves for protection against accidents; protective helmets; gloves for protection against accidents; clothing for protection against fire; shoes for protection against accidents, irradiation and fire; protective helmets for sports; riding helmets; goggles; reflective safety vests.
Shenzhen Lanpice Technology Co., Ltd.
3A021, Guangxun Communication Market, 3rd Floor, Block A, Baohua Building, Huaqiang North Street, Futian District, Shenzhen City
518031 Guangdong China

Proposed to be Used

IR DIVISION

Computer peripheral devices; computer software applications, downloadable; smartphones; headphones; portable media players; virtual reality headsets; chargers for electric batteries.
4380368   07/11/2019
[International Registration No. : 1503204]
Chrome Hearts LLC
915 N. Mansfield Hollywood CA 90038 United States of America

Proposed to be Used
IR DIVISION
Eyewear, namely, eyeglasses, sunglasses, eyeglass cases and sunglass cases.
Priority claimed from 29/05/2019; Application No. : 88450635 ;United States of America
4385252  05/11/2019
[International Registration No. : 1503935]
Amphenol Corporation
358 Hall Avenue Wallingford CT 06492 United States of America

Proposed to be Used

IR DIVISION

Cable connectors and cable assemblies consisting of electric cables, wires, conductors and connection fittings therefor; electrical and electronic connectors; circular electrical connectors; power connectors; coaxial cable connectors; automotive electrical connectors; fiber optic cable assemblies, namely, fiber optic connectors and fiber optics.
4385262  04/11/2019
[International Registration No. : 1503958]
CSI SOLAR POWER GROUP CO., LTD.
No. 199 Lushan Road, Hi-Tech Zone, Suzhou Jiangsu China

Proposed to be Used
IR DIVISION
Solar panels for the production of electricity; solar batteries; chargers for electric batteries; materials for electricity mains [wires, cables]; junction boxes [electricity]; chips [integrated circuits]; inverters [electricity]; piezoelectric sensors; wafers for integrated circuits; semi-conductors.
KOA Corporation
3672, Arai, Ina-shi Nagano 396-0025 Japan

Proposed to be Used
To be associated with:
1529405

IR DIVISION
Electric resistors for telecommunication apparatus; telecommunication machines and apparatus; semi-conductor elements; thermistors; printed circuit boards.
MICROBRICK

Priority claimed from 12/11/2019; Application No. : 88689327 ;United States of America
4386140   18/11/2019
[International Registration No. : 1504585]
SILICONIX INCORPORATED
2585 Junction Avenue San Jose CA 95134 United States of America

Proposed to be Used
IR DIVISION
Semiconductor devices.
KOA CORPORATION
3672, Arai, Ina-shi Nagano 396-0025 Japan

Proposed to be Used
To be associated with:
1529405

IR DIVISION
Electric resistors for telecommunication apparatus; telecommunication machines and apparatus; semi-conductor elements; thermistors; printed circuit boards.
4391108 22/11/2019
[International Registration No. : 1505442]
YINGCHANG GROUP CO., LTD.
DUQIAO, LINHAI, TAIZHOU CITY ZHEJIANG China
Proposed to be Used
IR DIVISION
Eyeglasses; sunglasses; eyeglass frames; spectacle frames; eyeglass cords; contact lenses; spectacle cases; optical glass; spectacle lenses; lens cases.
KOA CORPORATION
3672, Arai, Ina-shi Nagano 396-0025 Japan

Proposed to be Used
To be associated with:
1529405

IR DIVISION
Coils, electric; fuses for telecommunication apparatus; electric resistors for telecommunication apparatus.
HUAWEI AR Glass

Priority claimed from 18/07/2019; Application No. : 39750255 ;China 4391189  26/11/2019
[International Registration No. : 1505978]
HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd., Bantian, Longgang District, Shenzhen City Guangdong Province China

Proposed to be Used

IR DIVISION

Smartglasses; smartwatches; smartphones; wearable activity trackers; digital photo frames; microphones; computer hardware; computer memory devices; network communication equipment; modems; batteries, electric; tablet computers; flat panel displays; flexible flat panel displays for computers; laptop computers; notebook computers; bags adapted for laptops; headphones; headsets; virtual reality headsets; video recorders for cars; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; cameras [photography]; video monitors; connected bracelets [measuring instruments]; computer programs, recorded; computer software applications, downloadable; optical lenses; interactive touch screen terminals; humanoid robots with artificial intelligence; smart rings; human face recognition devices; video screens; integrated circuits; electronic chip cards; thermal imaging cameras; personal digital assistants [PDAs]; computer software platforms, recorded or downloadable; thin client computers; hand-held electronic dictionaries; wearable computers; telecommunication apparatus in the form of jewelry; security surveillance robots; wearable video display monitors; selfie lenses; downloadable applications for use with mobile devices; touch screens; television apparatus; intercoms; digital door locks; computer operating programs, recorded; electronic diaries; liquid crystal displays; video printers; wrist-mounted smartphones; car televisions; computer programs, downloadable; computer software, recorded; 3D spectacles; sunglasses; eyeglasses; optical apparatus and instruments; stereoscopes.
DEITY

4391217  29/11/2019

[International Registration No. : 1505270]

APUTURE IMAGING INDUSTRIES CO., LTD.
2-4/F, Bldg 21, Longjun Industrial Zone, Longping Community, Dalang, Longhua, Shenzhen 518109 Guangdong China

Proposed to be Used
IR DIVISION

Microphones; sound transmitting apparatus; earphones; sound recording apparatus; virtual reality headsets; audio- and video-receivers; audio interfaces; equalizers [audio apparatus]; audio mixers; tape recorders.
Priority claimed from 08/05/2019; Application No. : 77627 ;Jamaica
4391731  08/11/2019
[International Registration No. : 1506311]
Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

Proposed to be Used
IR DIVISION
Downloadable computer software used to monitor, track, record, analyze, and chart information about menstrual cycles and fertility.
HUAWEI VR Glass

Priority claimed from 18/07/2019; Application No. : 39736215 ;China
4392663    26/11/2019

[International Registration No. : 1505997]

HUawei Technologies Co., Ltd.
Administration Building Huawei Technologies Co. Ltd., Bantian, Longgang District, Shenzhen City Guangdong Province China

Proposed to be Used

IR DIVISION

Smartglasses; smartwatches; smartphones; wearable activity trackers; digital photo frames; microphones; computer hardware; computer memory devices; network communication equipment; modems; batteries, electric; tablet computers; flat panel displays; flexible flat panel displays for computers; laptop computers; notebook computers; bags adapted for laptops; headphones; headsets; virtual reality headsets; video recorders for cars; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; cameras [photography]; video monitors; connected bracelets [measuring instruments]; computer programs, recorded; computer software applications, downloadable; optical lenses; interactive touch screen terminals; humanoid robots with artificial intelligence; smart rings; human face recognition devices; video screens; integrated circuits; electronic chip cards; thermal imaging cameras; personal digital assistants [PDAs]; computer software platforms, recorded or downloadable; thin client computers; hand-held electronic dictionaries; wearable computers; telecommunication apparatus in the form of jewelry; security surveillance robots; wearable video display monitors; selfie lenses; downloadable applications for use with mobile devices; touch screens; television apparatus; intercoms; digital door locks; computer operating programs, recorded; electronic diaries; liquid crystal displays; video printers; wrist-mounted smartphones; car televisions; computer programs, downloadable; computer software, recorded; 3D spectacles; sunglasses; eyeglasses; optical apparatus and instruments; stereoscopes.
PlotWave

4392666  11/11/2019
[International Registration No. : 1505455]

Océ-Technologies B.V.
St. Urbanusweg 43 NL-5914 CA Venlo Netherlands

Proposed to be Used
IR DIVISION
Printers and parts thereof.
Proposed to be Used

IR DIVISION

Cl.9; Cases, covers, sleeves, and pouches made in whole or substantial part of leather, imitation leather, nylon, fabric, plastic, silicone specially adapted for portable electronic devices, namely, mp3 players, mobile telephones, smart telephones, laptops, tablet computers, digital cameras, global positioning systems and personal digital assistants; scales; earphones; speakerphones; headphones; battery chargers; mobile power packs, namely, battery charge devices; electrical adapters; battery cases; usb cables; usb hubs; luggage and bag tracking devices using radio frequency, global positioning systems, cellular communication networks and sensors; eyewear.
RUSH

4392980  13/11/2019
[International Registration No. : 1505392]
SURYA TECH, INC.
130 MARTIN LN. ELK GROVE VILLAGE IL 60007 United States of America
Proposed to be Used
IR DIVISION
Computer software, namely, mobile application for providing business service engagement services.
SULZER SENSE

Priority claimed from 18/06/2019; Application No. : 08208/2019 ;Switzerland
4399052   06/11/2019
[International Registration No. : 1507674]
Sulzer Management AG
Neuwiesenstrasse 15 CH-8401 Winterthur Switzerland

Proposed to be Used

IR DIVISION
Sensors (measurement apparatus), other than for medical use; infrared sensors; optical sensors; proximity sensors; temperature sensors; vibration sensors; ultrasonic sensors; sensors for Internet-of-Things (IoT) enabled devices; detectors for Internet-of-Things (IoT) enabled devices; monitoring apparatus for Internet-of-Things (IoT) enabled devices.
EATVITING

Priority claimed from 27/03/2019; Application No.: 302019000020697; Italy
4399077   16/09/2019

[International Registration No.: 1507209]

Plus Ultra srl
Via Santo Stefano, 11 I-40125 Bologna Italy

Proposed to be Used

IR DIVISION

Computer software, recorded; computer software applications, downloadable.
Teracube

Priority claimed from 23/05/2019; Application No. : 88443626 ;United States of America
4399165    21/11/2019
[International Registration No. : 1506533]
Teracube Inc
8573 154TH AVE NE REDMOND WA 98052 United States of America

Proposed to be Used
IR DIVISION
Cell phone backplates; cell phone battery chargers; cell phone battery chargers for use in vehicles; cell phone cases; cell
phone covers; cell phone faceplates; cell phones; laptop computers; laptops; pedometers; phone extension leads;
smartphones; smartwatches; tablet computers; battery chargers for tablet computers; cases for smartphones; cellular
phones; covers for smartphones; mobile phone cases featuring rechargeable batteries; mobile phones; protective cases
for cell phones; protective cases for tablet computers; waterproof cases for smart phones; wireless charging pads for
smartphones; wireless headsets for smartphones.
Proposed to be Used

IR DIVISION

Magnets, magnetizers and demagnetizers; scientific research and laboratory apparatus, educational apparatus and simulators; apparatus, instruments and cables for electricity; recorded content; information technology and audio-visual, multimedia and photographic devices; navigation, guidance, tracking, targeting and map making devices; safety, security, protection and signalling devices; scientific and laboratory devices for treatment using electricity; optical devices, enhancers and correctors; measuring, detecting and monitoring instruments, indicators and controllers; diving equipment.
ColorWave

4401555  11/11/2019
[International Registration No. : 1507357]
Océ-Technologies B.V.
St. Urbanusweg 43 NL-5914 CA Venlo Netherlands

Proposed to be Used
To be associated with:
2029730

IR DIVISION
Printers and parts thereof.
Trade Marks Journal No: 1937, 20/01/2020 Class 9

SENSODYNE

Priority claimed from 04/11/2019; Application No.: 2019/01973; Ireland

4402694 11/11/2019

[International Registration No.: 1506870]

Stafford-Miller (Ireland) Limited
Clocherane, Youghal Road, Dungarvan Co. Waterford Ireland

Proposed to be Used
IR DIVISION

Cl.9; Electrical and computer software; diagnostic equipment; apps for use in connection with medical devices; electronic monitoring devices; electric measuring apparatus; computer monitors; software applications (apps) delivered online or as downloadable applications; software and/or software applications (apps) for medical and/or surgical applications; data collecting systems for medical purposes.
4402699  24/09/2019
[International Registration No. : 1506880]
XERAFY (SHANGHAI) CO., LTD.
Rm. 403, 3rd Bldg., 641 TIAN SHAN RD., Changning Dist. 200336 Shanghai China
Proposed to be Used
IR DIVISION
Computer software, recorded; couplers (data processing equipment); data processing apparatus; radio frequency identification (RFID) readers; labels with integrated radio frequency identification [RFID] chips; integrated circuit cards (smart card); electronic tags for goods; radio frequency aerials; printed circuits; transmitters of electronic signals.
4402790  24/10/2019

[International Registration No. : 1507181]

YAN FENGFUN
A303 Room, MingjingFang, No.2 Qisha Road, West District, Zhongshan City 528400 Guangdong province China

Proposed to be Used

IR DIVISION

Amplifiers; horns for loudspeakers; headphones; megaphones; cabinets for loudspeakers; portable media players; fuse wire; electric sockets; electric plugs; sound transmitting apparatus; batteries, electric.
D-mine

4368479  19/11/2019
[International Registration No. : 1324218]
EVER Neuro Pharma GmbH
Oberburgau 3 A-4866 Unterach Austria
Proposed to be Used
IR DIVISION
Medical devices (apparatus and instruments) for treatment of Parkinson’s disease.
Priority claimed from 25/10/2019; Application No.: 4020190163596; Republic of Korea
4379116  04/11/2019
[International Registration No.: 1503437]
Cellreturn CO., LTD.
237, Namdongseo-ro, Namdong-gu Incheon Republic of Korea

Proposed to be Used

IR DIVISION

Medical apparatus and instruments for skin improvement with LED light; medical apparatus for skin wrinkle removal with LED light; high-frequency skin esthetic massage apparatus, not for medical purposes; high-frequency esthetic skin massage apparatus for household purposes; high-frequency skin care equipment for medical purpose; microdermabrasion apparatus; skin diagnostic apparatus, not for medical purposes; medical skin stimulators for drug absorption; medical apparatus and instruments; massage apparatus [for medical purposes]; massage therapy apparatus for medical purposes; massage beds for medical purposes; skin diagnostic equipment for medical purposes; exfoliating devices for medical purposes; esthetic skin massaging apparatus; esthetic facial massage apparatus for skin whitening effect; skin esthetic apparatus for medical purposes; portable electric massaging apparatus; skin stimulation apparatus for therapeutic purposes; medical apparatus for skin wrinkle removal.
4385275   20/11/2019
[International Registration No. : 1504387]
JIANGYIN SIAN PLASTIC PROTECH CO., LTD
No.51 Huahong Road, Zhouzhuang Town, Jiangyin City Jiangsu Province China

Proposed to be Used
IR DIVISION
Ear plugs (ear protection devices); feeding bottles; stretcher; massage apparatus; surgical mask; condoms; ear picks; hearing aids; soporific pillows for insomnia; gloves for medical purposes.
Priority claimed from 06/08/2019; Application No. : 88568258 ;United States of America
4391208   15/11/2019
[International Registration No. : 1505383]
Cook Medical Technologies LLC
750 Daniels Way, Suite 2269 Bloomington IN 47402 United States of America

Proposed to be Used
IR DIVISION
Incubators for medical purposes, namely, incubators for use in assisted reproductive technology (ART) medical procedures.
SOMAVAC MEDICAL SOLUTIONS, INC.
4717 Spottswood Avenue Memphis TN 38117 United States of America

Proposed to be Used

IR DIVISION

Medical devices intended to manage post-operative fluid drainage and wound exudate.
4401577 09/10/2019
[International Registration No. : 1507480]
Wuhan Ligenesis Technology Co., Ltd.
Room 501, Industrial Building, Xinte Optoelectronic Industrial Park, No.18, Liufangyuan South Road, Donghu New Technology Development Zone, Wuhan 430000 Hubei China

Proposed to be Used
IR DIVISION
Dental apparatus and instruments; medical apparatus and instruments; hair prostheses; baby feeding dummies; physiotherapy apparatus; sex toys; apparatus and installations for the production of X-rays, for medical purposes; walking sticks for medical purposes; lasers for medical purposes.
SECURLITE

2840658  29/01/2014
[International Registration No. : 1212179]
SECURLITE SAS
13 rue Camille Desmoulins, F-92130 ISSY LES MOULINEAUX (France)
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary installations.
Priority claimed from 16/05/2019; Application No. : 30 2019 106 377 ;Germany
4366355    12/11/2019
[International Registration No. : 1480115]
Häfele GmbH & Co KG
Adolf-Häfele-Straße 1 72202 Nagold Germany

Proposed to be Used
IR DIVISION
Lighting appliances and installations for lighting and illuminating public and private buildings; lamps for furniture; electric lighting; lamps being furnishings; light radiating units; interior lighting; recessed lights for furniture; exterior lights; recessed lights; ceiling-mounted lights; wall lamps; workplace lighting; lights for living spaces; computer-controlled lighting; all the aforesaid lights and spotlights other than for use on two-wheeled vehicles.
SAWYER

4368583  04/11/2019
[International Registration No. : 1501768]
SAWYER PRODUCTS, INC.
605 7TH AVE. NORTH SAFETY HARBOR FL 34695 United States of America
Proposed to be Used
IR DIVISION
Water filters.
4369124  04/11/2019
[International Registration No. : 1501188]
H.Stars (Guangzhou) Refrigerating Equipment Group Ltd.
No.1 Guoyuan 4th Road, the Northern Part of the Eastern Section of Guangzhou Economic & Technological Development District,
Guangzhou 510000 Guangdong China

Proposed to be Used

IR DIVISION
Freezers; refrigerating containers; refrigerating display cabinets; refrigerating appliances and installations; milk cooling installations; cooling installations for water; cooling installations for tobacco.
GAURA

4377412 22/11/2019
[International Registration No. : 1495739]

GAURA CO., LTD.
Shibuya HANA Building, 2-26-16 Higashi, Shibuya-ku Tokyo 150-0011 Japan

Proposed to be Used
IR DIVISION
Ionic water generators; hydrogen water generators.
Franz-Bernd Frechen Franz-Bernd
Weg in der Aue 36 34128 Kassel Germany

Proposed to be Used
IR DIVISION
Portable drinking water treatment plants.
4391165  26/11/2019
[International Registration No. : 1505960]
ZHEJIANG SIAU ELECTRIC APPLIANCE CO., LTD.
Room 603-2, Building 12, Xiangwang Street, No.1008, Cangqian Road, Yuhang District, Hangzhou City 310000 Zhejiang Province China
Proposed to be Used
IR DIVISION
Electric fans for personal use; hair driers; air purifying apparatus and machines; refrigerating appliances and installations; air conditioning apparatus; lighting apparatus and installations; cooking apparatus and installations; hot water heating installations; sanitary apparatus and installations; water purifying apparatus and machines; radiators, electric; cooking utensils, electric; disinfectant apparatus.
Moffat Pty Limited
740 Springvale Road MULGRAVE VIC 3170 Australia

Proposed to be Used

IR DIVISION

Gas cooktops; electric cooktops; kitchen ranges; gas ovens; electric ovens; barbecues; electric woks; electric stockpots; cookers; gas powered griddles; electric griddles; toasters; air fryers; electric deep fryers; electric food warmers.
Priority claimed from 25/02/2016; Application No. : 529182 ;Czech Republic
3391107  08/03/2016
[International Registration No. : 1306966]
SKODA AUTO A.S.
Tr. Václava Klementa 869 CZ-293 01 Mladá Boleslav Czech Republic
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Engines for automobiles; automobiles as well as their parts and accessories, all included in this class.
Accepted

SigmaQuick

Priority claimed from 31/05/2016; Application No. : 531578 ;Czech Republic
3407156 01/06/2016
[International Registration No. : 1312491]
SKODA AUTO A.S.
Tr. Václava Klementa 869 CZ-293 01 Mladá Boleslav Czech Republic
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
IR DIVISION
Automobiles and their parts and accessories, all included in this class.
SUPERSPROX

4368556 18/11/2019

[International Registration No. : 1414064]

Supersprox, a.s.
Krenová 186/60  CZ-602 00 Brno Czech Republic

Proposed to be Used
IR DIVISION

Transmission mechanisms for land vehicles; sprockets and driving chains for bicycles, motorcycles and carts.
4385312  20/11/2019
[International Registration No. : 1504514]
Gulfstream Aerospace Corporation
500 Gulfstream Road Savannah GA 31407 United States of America

Proposed to be Used
IR DIVISION
Airplanes.
TIANJINKING-METER TECHNOLOGY CO., LTD.
Room 1510, Floor 15, Anshun Building, AQUA City, Dafeng Road, Hongqiao District Tianjing China

Proposed to be Used

IR DIVISION

Electric bicycles; snowmobiles; upholstery for vehicles; vehicles for locomotion by land, air, water or rail; aerial conveyors; golf carts [vehicles]; tires for vehicle wheels; automobile tires; solid tires for vehicle wheels.
PROUNIS

4385393  18/11/2019
[International Registration No. : 1504608]
PROUNIS JEWELRY LLC
64 W 48th Street, Suite 1107 NEW YORK NY 10036 United States of America

Proposed to be Used
IR DIVISION

Earrings; Jewelry; Necklaces; Pendants; Rings; Bracelets; Jewel pendants; Jewelry chains; Jewelry, namely, stone pendants.
TRENCADISM

Priority claimed from 08/11/2019; Application No. : 4020190172218 ;Republic of Korea
4391680  15/11/2019
[International Registration No. : 1506339]
MIN, HYEJIN
1802, 660, Seolleung-ro, Gangnam-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Jewellery made of precious metals; women's jewelry; necklaces; earrings; bracelets [jewelry]; ankle bracelets (jewelry); rings [jewelry]; brooches [jewellery]; pendants [jewelry]; pins [jewelry]; chains [jewelry]; tie pins; medals; precious metals; jewellery and precious metals; jewelry cases; gemstones; paste jewelry; key rings [split rings with trinket or decorative fob]; articles of unrefined silver; watches of precious metal; jewelry watches; cuff links; shoe jewelry.
CLean Bond

Priority claimed from 29/10/2013; Application No.: 86104112; United States of America
2780076  12/02/2014
[International Registration No.: 1209592]
SAINT-GOBAIN ABRASIVES, INC.
One New Bond Street Worcester MA 01615-0008 United States of America

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
IR DIVISION
Resin material used with a nylon non-woven mesh and abrasive grains, in the construction of non-woven abrasive discs and belts.
4369149  07/11/2019

[International Registration No. : 1501214]

JIANGSU NUOMING HIGH TEMPERATURE MATERIALS CO.,LTD
Industrial Area, Xinzhuang Street, Yixing City 214000 Jiangsu Province China

Proposed to be Used

IR DIVISION

Synthetic resins, semi-processed; insulating materials; padding materials of rubber or plastics; non-conducting materials for retaining heat; fiberglass for insulation; compositions to prevent the radiation of heat; waterproof packings; soundproofing materials; boiler composition to prevent the radiation of heat.
Enzpire Industry Co., Ltd.
87 Promdaen, Bangbon-Tai Bangbon, 10150 Thailand

Proposed to be Used
IR DIVISION
Packing films for medical device.
SentryGlas Acoustic

Priority claimed from 19/06/2019; Application No. : 88479629 ;United States of America
4392744  19/11/2019

[International Registration No. : 1505459]

KURARAY AMERICA, INC.
2625 Bay Area Blvd., Suite 600 Houston TX 77058 United States of America

Proposed to be Used

IR DIVISION
Plastic sheeting for lamination with glass used in automotive and architectural applications; plastic composite interlayers that are laminated to glass during the glazing process to produce vandal and burglary resistant glass.
UNIFLUOR

4401415  07/11/2019

[International Registration No. : 1507611]
IDT Industrie- und Dichtungstechnik GmbH
Adlerstraße 18 45307 Essen Germany

Proposed to be Used
IR DIVISION

Semi-finished products of plastic, namely sealing and packing material, in the form of plates, sheets, rods, tubes, belts for the manufacture of seals and packings, finished goods of plastic, namely seals with and without inlays, packages.
Trade Marks Journal No: 1937, 20/01/2020 Class 18

4365059 01/11/2019
[International Registration No. : 1500435]
DONG JUN
No. 60, Houmeng Village, Dongmaying Town, Gaobeidian City 074004 Hebei Province China

Proposed to be Used
IR DIVISION
School bags; bags; backpacks; travelling bags; briefcases; bags for sports; haversacks; trunks [luggage]; umbrellas; alpenstocks.
WAVETHRU

4366386  08/11/2019
[International Registration No. : 1471292]
AGC Glass Europe
Avenue Jean Monnet 4 B-1348 Louvain-la-Neuve

Proposed to be Used
IR DIVISION
Building glass; decorative glass [for building]; common sheet glass for building; doors made of glass for buildings; door frames, not of metal; door panels, not of metal; glazing elements made from glass [building material]; building and construction materials and elements, not of metal; doors, gates, windows and window coverings, not of metal.
4339897    15/05/2019
[International Registration No. : 1494066]
CANYON CORPORATION
2-20, Higashishinagawa 2-chome, Shinagawa-ku Tokyo 140-0002 Japan
Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16, Nepean Sea Road, Mumbai 400036, India
Proposed to be Used
IR DIVISION
Packaging containers of plastic.
CANYON CORPORATION
2-20, Higashishinagawa 2-chome, Shinagawa-ku Tokyo 140-0002 Japan

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
IR DIVISION
Packaging containers of plastic.
UPSIDE

Priority claimed from 05/08/2019; Application No. : 88567094 ;United States of America
4379168   14/11/2019
[International Registration No. : 1503074]
Haworth, Inc.
One Haworth Center, 1400 Highway M-40 Holland MI 49423 United States of America
Proposed to be Used
IR DIVISION
Furniture; office furniture.
Priority claimed from 15/10/2019; Application No. : 2019-132976 ;Japan
4392866 08/11/2019
[International Registration No. : 1505159]
Compucase Japan Co., Ltd.
3-24-5-1F Shin-Yokohama, Kouhoku-ku, Yokohama-City Kanagawa-ken 222-0033 Japan
Proposed to be Used
IR DIVISION
Bolsters; chaise longues; cushions; desks; furniture; mattresses; office furniture; seats of metal; sleeping pads; tables; computer tables; writing desks; chairs; picnic chairs; picnic tables; outdoor chairs; outdoor tables; camping tables.
Priority claimed from 06/05/2019; Application No.: 88417787; United States of America
4383852 06/11/2019
[International Registration No.: 1503581]
PopSockets LLC
5757 Central Ave Boulder CO 80301 United States of America
Proposed to be Used
IR DIVISION
Insulating sleeves for beverage containers.
4391213    26/11/2019
[International Registration No. : 1506031]
WUYI TAICHSO DRINKWARE CORPORATION
6th Zhiyin Road, Baiyang Industrial Zone, Wuyi County, Jinhua City, (inside Zhejiang Huiyu Machinery Co., Ltd.) 321000 Zhejiang Province China
Proposed to be Used
IR DIVISION
Cups; tea services [tableware]; cooking pot sets; cooking utensils, non-electric; liqueur sets; daily used glassware, including cup, plate, kettle, jar; homely used porcelain, including basin, bowl, plate, kettle, tableware, jar, earthen jug, pot; thermally insulated containers for food; buckets; mops.
4399088   18/09/2019
[International Registration No. : 1507218]
Suzhou Lyxiao & Company Coffee Trading Co.,Ltd.
Room202, Building C, No. 32 Dongfu Road, Suzhou Industrial Park, Suzhou City 215024 Jiangsu Province China

Proposed to be Used

IR DIVISION
Daily glassware (including cups, plates, pots, jars); coffee grinders, hand-operated; teapots; coffee services, tableware; coffee filters, non-electric; coffee percolators, non-electric; coffeepots, non-electric; tea services, tableware; containers for household or kitchen use; daily pottery (including pots, bowls, plates, jars, jars, pots, casseroles, pots, pottery utensils); potholders; cups; menu card holders; pitchers; tableware, other than knives, forks and spoons; drinking vessels; trays for household purposes; glass flasks, containers.
SKECHERS GO KNIT

Priority claimed from 29/10/2019; Application No. : 88672882 ;United States of America
4369332  05/11/2019
[International Registration No. : 1502032]
Skechers U.S.A., Inc. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Proposed to be Used
IR DIVISION
Apparel.
SKECH-X

4369628  04/11/2019
[International Registration No. : 1502031]
Skechers U.S.A., Inc. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Proposed to be Used
IR DIVISION
Footwear.
Priority claimed from 29/08/2019; Application No. : 88597889 ;United States of America
4380318  06/11/2019
[International Registration No. : 1503181]
Stephen Hamel
2415 San Antonio Crescent West Upland CA 91784 United States of America

Proposed to be Used
IR DIVISION
Dress shoes; footwear; shoes.
Trade Marks Journal No: 1937, 20/01/2020 Class 25

4383672  12/11/2019
[International Registration No. : 1504026]
Shin, Aeryeon
210-2502, 46, Wi city 4-ro, Ilsandong-gu, Goyang-si Gyeonggi-do Republic of Korea

Proposed to be Used
To be associated with:
3864735

IR DIVISION
Money belts [clothing]; clothing; footwear; caps being headwear; sports wear; jogging pants; jogging suits; running suits; training shoes; stockings; socks; winter gloves; waterproof clothing; mufflers; leather belts [clothing]; leggings [leg warmers]; underwear; windcheaters; sports caps and hats; sports shoes.
4386314  22/11/2019
[International Registration No. : 1504988]
INNER MONGOLIA EERDUOSI RESOURCES CO., LTD.
No. 1 Qingfang Street, Hantai, Dongsheng District, Ordos City Inner Mongolia China

Proposed to be Used
IR DIVISION
Clothing; waterproof clothing; girdles; shoes; hosiery; gloves made of skin, hide or fur; shawls; hats; swimsuits; dance clothing; children's clothing; wedding dresses; layettes [clothing]; underwear; shower caps.
MINER STRONG

4391795  07/11/2019
[International Registration No. : 1505839]
MINER STRONG LLC
908 BLANDFORD AVE VINTON VA 24179 United States of America
Proposed to be Used
IR DIVISION
Bottoms as clothing; footwear; headwear; tops as clothing; underwear.
Priority claimed from 29/08/2019; Application No. : 88597945 ;United States of America
4400127  19/11/2019
[International Registration No. : 1507067]
Stephen Hamel
2415 San Antonio Crescent West Upland CA 91784 United States of America

Proposed to be Used
IR DIVISION
Dress shoes; Footwear; Shoes.
Lirecento

4400224  25/10/2019
[International Registration No. : 1507564]
Panta Rei S.r.l.
Via Agostino Bertani 14 I-20154 Milano Italy

Proposed to be Used
IR DIVISION
Clothing; shoes; headgear.
ASTRONAUTOSAURS

Priority claimed from 21/02/2019; Application No. : 88309902 ;United States of America

4320617  21/08/2019

[International Registration No. : 1492061]

ALTERNATIVE ASSET PORTFOLIO ADVISORS, LTD.
6600 E. Lookout Dr. Parker CO 80138 United States of America

Address for service in India/Attorney address:
DE PENNING & DE PENNING
2B, Ground Floor, Solitaire Plaza, MG Road, Gurgaon 122 002, National Capital Region, India

Proposed to be Used

IR DIVISION

Toys and playthings, namely, toy action figures and accessories therefor promoting science, technology, engineering, arts, and mathematics.
WABOBA HEADS

Priority claimed from 27/06/2019; Application No. : 018088024 ;European Union 4386295  14/11/2019
[International Registration No. : 1504961]
Waboba AB
Hornsgatan 110 SE-117 26 Stockholm Sweden

Proposed to be Used
IR DIVISION
Games; toys; balls for games, play and sports; flying discs; toy gliders.
Angel Playing Cards Co., Ltd.
4600 Aono-Cho, Higashiomi Shiga 527-0232 Japan

Proposed to be Used
To be associated with:
4149258

IR DIVISION
Chips for gambling; cases for chips for gambling; trays for chips for gambling; game machines and apparatus for handling chips for gambling; gaming chips; cases for gaming chips; trays for gaming chips; game machines and apparatus for handling gaming chips; dice.
NEWFIELDS

Priority claimed from 10/06/2019; Application No. : 88466392 ;United States of America
4399138  20/11/2019
[International Registration No. : 1506351]
Whitehall Specialties, Inc.
36120 Owen Street Whitehall WI 54773 United States of America

Proposed to be Used
IR DIVISION
Food products, namely, non-dairy cheese substitutes.
4400116  18/11/2019
[International Registration No. : 1506795]
Consorzio Vacche Rosse Società Cooperativa Agricola
Via Fratelli Rosselli 41/2 I-42123 Reggio Emilia Italy

Proposed to be Used

IR DIVISION

Cl.29; Cheese and other products derived from processing the milk of Reggiana breed cattle; meat from Reggiana breed cattle and other products derived from processing meat from Reggiana breed cattle.
Trade Marks Journal No: 1937, 20/01/2020 Class 30

4368553 05/11/2019
[International Registration No.: 1413570]
United Biscuits (UK) Limited
Hayes Park North, Hayes End Road Hayes, Middlesex UB4 8EE United Kingdom

Proposed to be Used

IR DIVISION

Bread, biscuits, chocolate covered biscuits, cakes, pastries and shortbread; chocolate, chocolates and confectionery; preparations made from potato/corn flour and from cereals; snack foods prepared from potato flour or snack foods consisting principally of grain.
Trade Marks Journal No: 1937, 20/01/2020

Class 30

4368564  15/11/2019
[International Registration No.: 1479709]
FAT WITCH BAKERY, INC.
75 NINTH AVENUE NEW YORK NY 10011 United States of America

Proposed to be Used
IR DIVISION
Brownies.
4369623  11/11/2019
[International Registration No. : 1502025]
Wuxi Facaiwa Food Co., Ltd.
No.19, Zone A, Qiancun Industrial Park, Wuxi Jiangsu China

Proposed to be Used
IR DIVISION
Groats for human food; sugar; starch for food; biscuits; wheat flour; condiments; rice-based snack food; chocolate-based beverages; tea.
4386405  22/11/2019
[International Registration No. : 1223306]
INSTANTA Sp. z o.o.
ul. Kawowa 3 PL-44-240 Zory Poland
Proposed to be Used
IR DIVISION
Coffee; instant coffee; coffee substitutes; beverages based on coffee.
SHANDONG MINGREN FREDA PHARMACEUTICAL CO., LTD.
No. 3333 Dazheng Road, Gaoxin District, Jinan City 250014 Shandong Province China

Proposed to be Used
IR DIVISION
Coffee; tea; natural sweeteners; tortoise herb jelly; honey; rock candy bird’s nest; loquat leaf extract; pastries; steamed bread; sugar.
LOTTE CO., LTD.
20-1, Nishi-Shinjuku 3-chome, Shinjuku-ku Tokyo 160-0023 Japan

Proposed to be Used
IR DIVISION
Chewing gum (not for medical purposes); chocolate; candy for food; caramels; biscuits; cookies; crackers; cakes; chips (cereal products); ice cream; edible ices; confectionery; pastries; bread.
Priority claimed from 17/05/2019; Application No. : 01395930 ;Benelux
4401628  15/11/2019
[International Registration No. : 1506405]
SOREMARTEC SA
Findel Business Center, Complexe B, Rue de Trèves FINDEL L-2632 Luxembourg

Proposed to be Used
IR DIVISION
Biscuits.